COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 309 OF 2017

Dated: 24th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jala Shakti Ltd. ...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for

Mr. Pradeep Misra for R-1

Mr. Anand K.Ganesan Ms. Parichita Chaudhary Mr. Ashwin R. for R-2

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 22.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>08.01.2018</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt